

In the Court of **Sri. Syed Baleegur Rahaman**

III Addl District and Sessions Judge,
Sit at Anekal, Bengaluru Rural District,
Cause List Dated: **10-06-2021.**

(Morning Session)	(Afternoon Session)
Evidence 1 G and WC 5004/2018 2 M.V.C. 80/2018 3 M.V.C. 8/2019 4 M.C. 5099/2020 5 M.C. 5152/2020 6 M.C. 5164/2020 7 Misc 5002/2020 Arguments / Hearing 6 EX 5026/2018 7 R.A. 5119/2016 8 R.A. 5031/2019 9 M.A. 5024/2019 10 M.A. 5016/2020 11 M.A. 5040/2020 Charge 12 SC 5066/2017 13 SC 5076/2017 14 SC 5013/2019	Steps 1 EX 5002/2019 2 EX 5013/2019 3 EX 5018/2019 4 G and WC 5004/2020 5 M.C. 5134/2020 6 M.A. 5078/2020 Notice 7 Misc 5002/2019 8 EX 5032/2019 9 R.A. 5069/2019 10 M.A. 5012/2020 11 M.C. 5072/2020 12 M.A. 5077/2020 Orders 13 CrI.R.P. 5011/2020


(Syed Baleegur Rahaman)

III Addl. District and Sessions Judge,
Sit at Anekal, Bengaluru Rural District.

III Addl. Dist. & Sessions Judge
Anekal, Bangalore Rural Dist.

NOTE:

1. All Advocates are requested to strictly follow SOP issued by Hon'ble High Court of Karnataka.
2. All other Civil Cases listed on 10-06-2021 are posted to 19.08.2021.